

1	2	3
Andaman and Nicobar Islands	6662	6724
Chandigarh	17	17
Dadra and Nagar Haveli	211	211
Daman and Diu	6	6
Lakshadweep	26	27
Puducherry	50	50
GRAND TOTAL	692394	692027

Conservation of musk deers

†2338. SHRI MAHENDRA SINGH MAHRA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) the names of States where musk deers are found and at what altitudes;
- (b) the steps taken by Central Government so far for the conservation of musk deers;
- (c) whether Government is bringing an ordinance for the conservation of musk deer; and
- (d) if so, at what altitude Government will start the conservation of the musk deers?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI M. VEERAPPA MOILY): (a) In India the musk deer is reported to occur in the States of Jammu and Kashmir, Himachal Pradesh, Uttarakhand, Sikkim and Arunachal Pradesh. The deer is mostly found at an altitude of more than 2,500 m above sea level.

(b) The above five Himalayan States have declared Protected Areas under the provisions of the Wildlife (Protection) Act, 1972 that include habitats of musk deer. The Musk deer is included in Schedule-I of the Wildlife (Protection) Act, 1972 granting it the highest protection against illegal hunting and trade. The Act also empowers specified officers to prevent commission of offences.

†Original notice of the question was received in Hindi.

Protection of wildlife and prevention of wildlife offences are the mandate of the State Forest Departments. The government has also set up the Wildlife Crime Control Bureau under the provisions of the Wildlife (Protection) Act, 1972 for, *inter alia*, collecting intelligence related to organised wildlife crime activities and to disseminate the same to State and other enforcement agencies.

(c) No, Sir.

(d) Does not arise in view of (c) above.

Air and water quality in six metros

2339. SHRI BAISHNAB PARIDA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether it is a fact that air and water quality has worsened in all six metros in the country as per report of TERI Environmental survey;

(b) if so, the details thereof, *inter-alia* indicating the status of Delhi; and

(c) whether Government has worked out an action plan to address the above issue, if so, the details thereof?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI M. VEERAPPA MOILY): (a) The Energy and Resources Institute (TERI) has published a report titled 'TERI Environment Survey 2013' for Delhi-NCR, Mumbai, Chennai, Bangalore, Hyderabad and Kolkata. The report is based on public survey, newspaper reports, etc. The opinion of public based on individual perception is indicative rather than conclusive. The quality of ambient air, surface water and groundwater in above mentioned cities is regularly monitored by the Central Pollution Control Board (CPCB) in association with concerned State Pollution Control Boards (SPCBs).

(b) As per report, the perceptions on air quality and drinking water quality and availability in Delhi are found to be divided with more or less similar percentages stating contrary views.

(c) The CPCB and SPCBs have taken various steps to contain air and water pollution which, *inter-alia*, include strict implementation of emission and effluent norms in polluting industries, supply of improved diesel and gasoline, promotion of mass rapid transport, implementation of city-specific ambient air improvement programme for 17 identified cities, monitoring of area specific action plan for 43